

section 619 A of the Companies Act, 1956:-

- (a) (i) A Statement regarding Review by the Government on the working of the United India Insurance Company Limited for the year 1990-91.
- (ii) Annual Report of the United India Insurance Company Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1232/91]
- (b) (i) A Statement regarding Review by the Government on the working of the National Insurance Company Limited for the year 1990-91.
- (ii) Annual Report of the National Insurance Company Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1233/91]
- (c) (i) A Statement regarding Review by the Government on the working of the Oriental Insurance Company Limited for the year 1990-91.
- (ii) Annual Report of the Oriental Insurance Company Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1234/91]
- (d) (i) A Statement regarding Review by the Government on the work-

ing of the New India Assurance Company Limited for the year 1990-91.

- (ii) Annual Report of the India Assurance Company Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1235/91]

- (3) A statement (Hindi and English versions) showing the results of market loans floated in September, October and December, 1991. [Placed in Library. See No. LT—1236/91]

Notification under Imports and Export (Central) Act, 1947 Annual Report of and Review in the working of cashew Export promotion Council of India Cochin for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): Sir, I beg to lay on the table:-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947:-
- (i) The Imports (Control (2nd Amendment) Order, 1991 published in Notification No. S.O.592(E) in Gazette of India dated the 13th September, 1991.
- (ii) S.O. 593(E) published in Gazette of India dated the 13th September, 1991 making certain amendments to the Import Trade Con-

Control Order No. 25/90-93, dated the 30th March, 1990.

- (iii) S.O. 594(E) published in Gazette of India dated the 13th September, 1991 making certain amendments to the Import Trade Control Order No. 25/90-93, dated the 30th March, 1990. [Placed in Library See No. LT—1237/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Cochin, for the year 1990-91 along with Audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council of India, Cochin, for the year 1990-91. [Placed in Library See No. LT—1238/91]
- (3) (i) A copy of the Annual Report (Hindi and English version) of the Trade Development Authority for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority for the year 1990-91. [Placed in Library See No. LT—1239/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packing for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging for the year 1990-91. [Placed in Library See No. LT—1240/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council for the year 1990-91. [Placed in Library See No. LT—1241/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies for the year 1990-91. [Placed in Library See No. LT—1242/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Exports Promotion Council, Calcutta, for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Exports Promotion Council, Calcutta, for the year 1990-91. [Placed in Library See No. LT—1243/91]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) by the shellac Export Promotion Council for the year 1990-91 together with Audit Report thereon. [Placed in Library See No. LT—1244/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91. [Placed in Library See No. LT—1245/91]

Review on the working of and Annual Report of Videsh Sanchar Nigam Limited, Bombay, for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYANAIJU): Sir, I beg to lay on the table:-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies

Act, 1956:-

- (1) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91.
- (2) Annual Report of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1246/91]

13.29 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Customs (Amendment) Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 17th December, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.29 1/2 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills passed by